

CP No. 74/241-242/NCLT/AHM/2017

Present: Hon'ble Ms. MANORAMA KUMARI
MEMBER JUDICIAL

Name of the Company: Altaf Mohmadhabib Sareshwala & Ors
V/s.
M. H Valves Pvt. Ltd. & Ors.


Section of the Companies Act: Section 241, 242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	B G M M N U R K I Y A	PO	Pelle	
2.	Jigar J. Patel on behalf of Harchik Mehta		Resp	

Learned Advocate Mr. B.M. Mangukiya present for Petitioner. Learned Advocate Mr. Jigar Patel i/b Learned Advocate Mr. Hardik Mehta present for Respondent.

At request of Learned Counsel for Respondent the case is adjourned to which the Learned Counsel appearing for petitioner has no objection.

Additional documents are filed by the petitioner in showing that they are the shareholders of the company.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 6th day of October, 2017.